

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 04<sup>th</sup> January, 2018  
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER  
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR DIRECTION</b>				
1.	Original Application No. 88/2016(CZ) <b>(M.A.No.380/17)</b> <b>(M.A.No.445/17)</b> <b>(M.A.No.529/17)</b>	Santosh Bharti, Journalist Vs. State of M.P. & 3 Ors.	Mr. S.R. Waghmare, Adv. Mr. Tejaswa Rai, Adv. Mr. Sachin K. Verma, Adv.	
2.	Original Application No. 99/2017(CZ) (P.B.No.384/2017) <b>(M.A.No.491/17)</b>	Pathranand Vs State of M.P. & 5 Ors.	Mr. Vivek Choudhary, Adv. Mr. Pradeep Mishra, Adv. Mr. Daleep Dhyani, Adv. Mr. Sachin K. Verma, Adv.	
<b>FOR ADMISSION</b>				
3.	Original Application No. 142/2017(CZ) <b>(M.A.No.506/17)</b>	Savita Rath Vs State of Chhattisgarh & 33 Ors.	Mr. Saurabh Sharma, Adv. for Applicant	
4.	Original Application No. 143/2017(CZ)	Jaipal Singh Punia Vs Union of India & 8 Ors.	Mr. Jaipal Punia, Applicant in Person	
<b>AFTER NOTICE</b>				
5.	Original Application No. 87/2017(CZ) <b>(M.A.No.365/17)</b>	Sanjay Namdeo Vs Union of India & Ors.	Mr. Rajendra Kumar Gupta, Adv. for Applicant Mr. Narendra Pal Singh, Adv. Mr. Amrit Urprah, Adv. Mr. S.R.Garg, Adv.	
6.	Original Application No. 129/2017(CZ)(THC) <b>(W.P.No.12122/16)</b>	Sanjay Yadav Vs State of MP & Ors.	Mr. Vipin Yadav, Adv. for Petitioner	
<b>FOR COMPLETION OF PLEADING</b>				
7.	Original Application No. 67/2015(CZ)	Raman Khandelwal & Anr. Vs. Government of Madhya Pradesh & Ors.	Mr.ChandraPrakashSingh,Adv. Mr. Ramchandra, Adv. Mr. Sanjay Choubey, Adv. Mr. S. Ganguly, Adv. Mr. Ashok A. Tiwari, Adv. Mr. Anshuman Singh, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	
8.	Original Application No. 04/2015(CZ) <b>(M.A.No.401/17)</b>	Suresh Kocher ( <i>Pond Encroachment, Balaghat</i> ) Vs Union of India. & 6 Ors.	Mr. R.S.Verma, Adv. Mr. Vivek Choudhary, Adv. Mr. Om Shankar Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Ajay Gupta, Adv. Mr. Nishant Goyal, Adv. Mr. V.H.Vashwani, Adv.	

			Mr. Rohit Sharma, Adv.	
<b>FOR HEARING</b>				
9.	<b>Original Application No. 115/2014 (CZ) (M.A.No.05/16) (M.A.No.484/17) (M.A.No.485/17) (M.A.No.486/17) (M.A.No.487/17)</b>	<b>Kishore Deepak Kodwani Vs. State of MP &amp; Ors.</b>	<b>Mr. Kishore Kodwani, Applicant in person Mr. Sachin K.Verma Adv. R-1 Mr. Vijay Kumar Shahni Adv. for R-5 Ms. Poonam Shahani, Adv. Ms. Parul Bhadoria, Adv.R-6 Mr. H.Y. Mehta, Adv.</b>	
10.	Original Application No. 98/2016(CZ)	Santosh Bharti Vs. State of M.P. & Anr.	Mr. Santosh Bharti applicant in person Mr. Ankur Pastor, Adv. Mr. Tejaswa Rai, Adv. Mr. S.R. Waghmare, Adv.	
<b>FOR COMPLIANCE</b>				
11.	Original Application No. 121/2016(CZ)	Jagannath Mane Vs. Union of India & 7 Ors.	Mr. Shekhar Sharma, Adv.	
12.	Original Application No. 123/2015(CZ)	Study Circle Society Vs. Union of India & Ors.	Ms. Zubia Sajid, Adv. Mr. Asad Ullah Khan, Adv., for Applicant Mr. Hemant Shrivastava, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv. Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Ravi P.Goyal, Adv. Mr. Shikhar chand Godha, Adv. Mr. Pulkit Godha, Adv. Mr. Vivek Agarwal, Adv.	
13.	Original Application No. 139/2013(CZ)	Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. R.C. Chandel, Adv. Mr. Sachin K. Verma, Adv. for R- 2,5,16,24, 38,41 Ms. Parul Bhadoria Adv. for R-18,20 Mr. S.K. Dubey, Adv. & Mr. B.B. Dubey, Adv. R-39 Mr. Ajay Misrha, Adv. for R-40,42,43,45 Mr. Suman Mandal, Adv. R-4 Mr. J.P. Guha, CMO, for R-47 Mr. Vivek Choudhary for Mr. Vijay Choudhary, Adv. Mr. Anshuman Singh Adv. Mr. Om Shankar Shrivastava, Adv.	
14.	Original Application No. 33/2014(THC)	Maa Narmada Pradushan Niyantak Evam Vikas Samiti & 2 Ors. Vs. State of M.P. & 5 Ors.	Mr. Abhishek Mishra, Adv. Mr. Sachin K Verma, Adv. Mr. Vivek Choudhary, Adv. Mr. S.K. Dubey, Adv. Mr. Anshuman Singh, Adv. Mr. Parul Bhadoria, Adv. Mr. R.K. Shrivastava, Adv. Mr. Om Shankar Shrivastava, Adv.	

15.	Original Application No. 30/2014(THC)	Shailendra Singh Bisen & Anr. Vs. State of M.P. & 9 Ors.	Mr. Shailendra Singh Bisen, Applicant in Person Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria Adv.for Mr. Purushaindra Kaura Adv. Mr. Yagvendra Yadav, Adv. Mr. Vivek Choudhary, Adv.	
16.	Original Application No. 03/2015(CZ)	Paryavaran Avam Manav Sanrakshan Samitey (Narmada River, Jabalpur) Vs State of M.P. & 8 ors.	Mr. R.S.Verma, Adv. Mr. Anshuman Singh, Adv.	
17.	Original Application No. 59/2017(CZ)	Mahendra Pratap Singh Vs M/s Birla Corporation Ltd. & 3 Ors.	Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv.	

**Note :** Cases pertaining to year 2013 & 2014 would be heard finally and shall not be adjourned.

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